

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 530/2018

New Delhi, this the 27th day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Mr. Swapan Kumar Pal
S/o. Sh. Kalipada Pal
Bungalow No. 1, Ranjit Singh Block,
Asiad Games Village,
New Delhi – 110 049.Applicant

(None)

Versus

1. Union of India,
Ministry of Housing & Urban Affairs,
(Through, Secretary)
Nirman Bhawan,
New Delhi – 110 011.

2. Union of India
Department of Personnel & Training,
Ministry of Personnel, Public Grievances and Pensions,
North Block, New Delhi – 110 001.
(Through, Secretary)

3. NBCC (India) Limited,
(Through its Chairman-cum-Managing Director)
NBCC Bhawan, Lodhi Road,
New Delhi – 110 003, India.Respondents

(By Advocate : Mr. Gudipati G. Kashyap for respondent no. 3)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

It is represented that the applicant by name Mr. Swapan Kumar Pal is no more and that no application has

been filed to bring the legal representative on record. The relief claimed is personal to the applicant. On account of his death, the O.A is abated and is accordingly dismissed.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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